

**DAILY WISE OBJECTION LIST  
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)  
From 25.08.2022 TO 29.08.2022**

**Scrutiny Date**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	05-05-2022	Interlocutory Application (I.B.C)	710102035412022	COMPANY PETITION IB (IBC)/817(PB)2018	NIDHI MANGLIK AND ANR. VS RG RESIDENCY PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-08-2022	case type wrong according your pdf please contact to registry	Vipin Singhh Raghav
2	06-05-2022	Interlocutory Application (I.B.C)	710102035802022	COMPANY PETITION IB (IBC)/1416(ND)2019	REGIONAL PF COMMISSIONER DELHI VS TRADING ENGINEERS (INTERNATIONAL)LIMITED	Sec 42	25-08-2022	case type wrong, pdf merge into 1 volume, deleted extra volume, main case numberin not mention in pdf and case not link, estamp paper missed with supporting affidavit ( same date with affidavit), petition every pages sign missed, page:74-75 not clear, page 33 numbering missed, true copy sign missed on every pages of annexures, page:80-86 missed, 25 rs advocate welfare and 3rs court fee missed on vakalatnama, etc	SHIVANATH MAHANTA
3	09-06-2022	Interlocutory Application (I.B.C)	710102047442022	COMPANY PETITION IB (IBC)/334(ND)2018	BHUPANDAR SINGH BALIYAN VS MSX MALL PVT LTD	Sec 60(5)	25-08-2022		utkarsh sirohi
4	14-06-2022	Interlocutory Application (I.B.C)	710102048232022	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS KERALA WATER AUTHORITY	Application under any other provisions- IBC	25-08-2022	memo party missing in index	Bhavana Duhoon

5	21-06-2022	Interlocutory Application (I.B.C)	710102049652022	COMPANY PETITION IB (IBC)/2130(ND)2019	NILESH SHARMA VS DIRECTORATE OF TOWN AND COUNTRY PLANNING HARYANA	Sec 60(5)	25-08-2022	Pg-54 in hindi Pg-63,64 not clear Pg-69 ,70 to 72, 74 to 89 please mention on page this page true typed copy of that page and some pages cut and not clear	Ashu Kansal
6	02-07-2022	Review Application (IBC)	710102051902022	COMPANY PETITION IB (IBC)/2883(ND)2019	KARVY FINANCIAL SERVICES LIMITED VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-08-2022	case type wrong memo party missing please contact to registry application missed	Gulshan Kr.
7	06-07-2022	Interlocutory Application (I.B.C)	710102052732022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS RAJSONS PUBLICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	29-08-2022	please check operational creditor name	Ravi
8	04-07-2022	Interlocutory Application (I.B.C)	710102052132022		NUVISION (DELHI) PRIVATE LIMITED VS FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	Sec 60(5)	25-08-2022	wrong section technically, ( intervention application and hand written index not allowed),etc please contact to registry	EKTA CHOUDHARY
9	14-07-2022	Interlocutory Application (I.B.C)	710102055502022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	Rule 11 of NCLT, 2016	25-08-2022	wrong file please file do as additional please contact to registry regarding you file	KULDEEP
10	14-07-2022	Interlocutory Application (I.B.C)	710102055282022	COMPANY PETITION IB (IBC)/1887(ND)2019	CORPORATION BANK(NOW UNION BANK OF INDIA) VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Sec 60(5)	29-08-2022	10,11,12,not clear page pagination not done on pdf last page application not upload	EKTA CHOUDHARY

11	24-07-2022	Interlocutory Application (I.B.C)	710102059742022	COMPANY PETITION IB (IBC)/2371(ND)2019	VIKAS KUMAR KHAIRARI VS INDIAN BANK	Section 74	25-08-2022	ticket not allowed mid on vakalatnama	NAMRATA RANGA
12	28-07-2022	Restoration Application (Companies Act)	710102061152022		RED EVENTS AND HOSPITALITY INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	29-08-2022	Wrong case type select, memo of parties missed, master index missed, petition not in proper contact to registry	CA SUMIT
13	29-07-2022	Interlocutory Application (I.B.C)	710102061982022		SATYENDRA PRASAD KHORANIA VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	25-08-2022	main case not link with application page 20-21,23, not clear page	DILEEP K
14	29-07-2022	Interlocutory Application (I.B.C)	710102061962022		M/S METAPHOR EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 54(1)	25-08-2022	main case not link	DILEEP K
15	01-08-2022	Interlocutory Application (I.B.C)	710102062422022	COMPANY PETITION IB (IBC)/361(PB)2018	MADHU JUNEJA VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	25-08-2022	10-13 not clear page	MADHU JUNEJA
16	01-08-2022	Interlocutory Application (I.B.C)	710102062532022	COMPANY PETITION IB (IBC)/448(PB)2017	NAGENDRA SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	29-08-2022	name not mention in stamp paper with affidavit please delete previous document contact to registry	SUKRITI KASLIWAL
17	30-07-2022	Company Application (Companies Act)	710102062182022	COMPANY PETITION (COMPANIES ACT)/124(ND)2016	CIENA INDIA PRIVATE LIMITED VS UNITECH LIMITED	Rule 11 of NCLT	30-08-2022	need to sign on every pages on application please mention true type copy on typed copy for hindi pages	MOHD NAZIM KHAN
18	03-08-2022	Interlocutory Application (I.B.C)	710102062992022	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS MAK MOBILITY PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-08-2022	Memo Party Missing	Shilpa Chohan

19	02-08-2022	Interlocutory Application (I.B.C)	710102062622022	COMPANY PETITION IB (IBC)/1768(ND)2018	HIREN UPADHYAYA VS H.S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	25-08-2022	Affidavit Back Date	Gautam
20	03-08-2022	Interlocutory Application (I.B.C)	710102062762022	COMPANY PETITION IB (IBC)/609(ND)2017	SRIJAN INFRA LLP VS DEPARTMENT OF TOWN & COUNTRY PLANNER HARYANA	Application under any other provisions- IBC,Any other provision - Govt body	29-08-2022	ticket not allowed on mid vakalatnama	Rakesh Kumar Bajaj
21	03-08-2022	Interlocutory Application (I.B.C)	710102063012022	COMPANY PETITION IB (IBC)/60(PB)2021	PANKAJ KHETAN VS MR. ANKUR TAYAL	19(2)	25-08-2022	Page No. 27-28 True Copy Sign Missing	Pankaj Khetan
22	02-08-2022	Interlocutory Application (I.B.C)	710102062642022	COMPANY PETITION IB (IBC)/1768(ND)2018	NEEPA UPADHYAYA VS H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	25-08-2022	Affidavit Back Date	Gautam
23	03-08-2022	Interlocutory Application (I.B.C)	710102062822022	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD SINGH VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	25-08-2022	Need to Application Every Pages True Copy Sign Missing 15 Rs. Welfare Fund Fess Missing in Vakalatnama Main Case Missing in Soft Copy according your PDF	ATIUTTAM
24	04-08-2022	Interlocutory Application (I.B.C)	710102063722022	COMPANY PETITION IB (IBC)/2721(ND)2019	CHANDRA PRAKASH RESOLUTION PROFESSIONAL THREE C SHELTERS PVT LTD VS SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED	Any other provision - Govt body	25-08-2022	payment not done	Sanjay Bhatt
25	03-08-2022	Interlocutory Application (I.B.C)	710102063132022	COMPANY PETITION IB (IBC)/1768(ND)2018	VEENA SAWHNEY VS H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	25-08-2022	Affidavit Back Date and Page No. 21 Page Not clear	Gautam

26	04-08-2022	Interlocutory Application (I.B.C)	710102063782022	COMPANY PETITION IB (IBC)/1058(ND)2018	MANOJ KUMAR AND ORS VS ANURAG NIRBHAYA AND ORS	Sec 60(5)	25-08-2022	1 Rs. Court Fess Missing Master Index Missing and Volume Wise Index Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	MRINAL HARSH VARDHAN
27	05-08-2022	Interlocutory Application (I.B.C)	710102063972022	COMPANY PETITION IB (IBC)/1243(ND)2018	SIBA KUMAR MOHAPATRA RESOLUTION PROFESSIONAL MEDIRAD TECH INDIA LIMITED VS INDIA SME ASSET RECONSTRUCTI ON COMPANY LTD.	Sec 30	25-08-2022	54-56,58,60-62, 158-163,497,579, Page Not Clear and 76 cut page Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Meghna
28	03-08-2022	Interlocutory Application (I.B.C)	710102063262022	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS HARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-08-2022	Payment Pending Other Section 48 Payment Due	FANISH KUMAR RAI
29	04-08-2022	Interlocutory Application (I.B.C)	710102063732022	COMPANY PETITION IB (IBC)/304(ND)2022	DEVENDRA UMRAO VS HARJI ENGINEERING WORK PRIVATE LIMITED	Application under any other provisions- IBC	25-08-2022	15-16 not clear page and section not mention in index	Devendra
30	10-08-2022	Interlocutory Application (I.B.C)	710102065362022	COMPANY PETITION IB (IBC)/591(ND)2022	TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGRAWAL	Rule 11 of NCLT, 2016	25-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Vaibhav
31	10-08-2022	Interlocutory Application (I.B.C)	710102065152022	COMPANY PETITION IB (IBC)/1680(ND)2019	UMESH CHAND GOYAL RESOLUTION PROFESSIONAL M/S VHV BEVERAGES PRIVATE LIMITED VS GAUTAM AGRAWAL	Sec 60(5)	25-08-2022	203-204, not clear page	aditya gauri

32	11-08-2022	Interlocutory Application (I.B.C)	710102065532022	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Sec 60(5)	29-08-2022	ticket not allowed on mid vakalatnama	RISHI
33	10-08-2022	Interlocutory Application (I.B.C)	710102065142022	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA VS GARDENIA INDIA LIMITED	Rule 11 of NCLT, 2016	29-08-2022	Pg-16 page not clear contact to registry	ABHISHEK DEVGAN
34	05-08-2022	Interlocutory Application (I.B.C)	710102064002022	COMPANY PETITION IB (IBC)/771(PB)2018	BIMLESH BHARDWAJ AND ORS. VS VALUE INFRATECH INDIA PVT. LTD.	Sec 60(5)	25-08-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	Nithin
35	12-08-2022	Company Application(Comp anies Act)	710102065742022	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/6(ND)2021	JMA MARKETING LIMITED VS VALUE INFRATECH INDIA PVT. LTD.	Rule 11 of NCLT	25-08-2022	Application not signed by the Petitioner.	Suman
36	13-08-2022	Interlocutory Application (I.B.C)	710102065802022	COMPANY PETITION IB (IBC)/1281(ND)2018	PANKAJ KHAITAN VS MR. ATUL TANDON	Sec 66(1)	25-08-2022	Page No. 66-68, not clear page and section wrong please choose section any other provision	Pankaj Khaitan
37	16-08-2022	Restoration Application (IBC)	710102066302022		PRAVEEN JETHANI & ORS. VS ANIL KAUSHAL & ORS	Application under any other provisions- IBC	25-08-2022	memo party missed in application and in index section wrong sign missed in application stamp paper missed pdf not clear true copy sign missed all pages not clear court fee and welfare missed in Vakalatnama Main Case Not Link	Pardeep
38	16-08-2022	Interlocutory Application (I.B.C)	710102066222022	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	29-08-2022	ticket not allowed on mid vakalatnama	Aseem Atwal

39	16-08-2022	Company Appeal (IBC)	710102066392022	COMPANY PETITION IB (IBC)/373(PB)2018	EXCISE AND TAXATION DEPARTMENT KARNAL HARYANA VS M/S JMD OILS PVT. LTD.	Sec 42	29-08-2022	25 advocate welfare not clear	RAKSHITA GOYAL
40	10-08-2022	Company Application(Compnies Act)	710102065082022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2020	G.G. ERRECTOR AND CONSTRUCTORS PRIVATE LIMITED VS M/S JMD OILS PVT. LTD.	Rule 11 of NCLT	25-08-2022	Page No. 17-18 True Copy Sign Missing	Sougat Sinha
41	19-08-2022	Interlocutory Application (I.B.C)	710102067222022	COMPANY PETITION IB (IBC)/1628(PB)2019	RELIGARE FINVEST LTD. VS STRATEGIC CREDIT CAPITAL PVT. LTD.	Sec 60(5)	29-08-2022	merge in single pdf need to sign and true copy on every pages need to true copy sign on every pages Pg-45 to 66 ,69,70,77,78,80,87,90,140, Pg-71 cut, Pg-107,131 to 138,140, hindi	Prince Kumar
42	17-08-2022	Interlocutory Application (I.B.C)	710102066652022	COMPANY PETITION IB (IBC)/1238(ND)2019	THROUGH ITS PARTNER MR. TANMAY RASTOGI VS VINAY KUMAR JAIRATH RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	25-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	SANJEEV PANDA
43	18-08-2022	Interlocutory Application (I.B.C)	710102066782022	COMPANY PETITION IB (IBC)/277(ND)2021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS NARENDER KUMAR BAVEJA	Application under any other provisions- IBC	25-08-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	D KISHORE
44	22-08-2022	Interlocutory Application (I.B.C)	710102067972022	COMPANY PETITION IB (IBC)/324(PB)2020	YES BANK VS HINDON RIVER MILLS LTD	Rule 11 of NCLT, 2016	25-08-2022	memo party missing and sign missing in application page	ANKUR SOOD

45	22-08-2022	Interlocutory Application (I.B.C)	710102067942022	COMPANY PETITION IB (IBC)/985(ND)2018	ENGINEERED FACILITY MANAGEMENT SERVICES VS EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT. LTD.	Sec 60(5)	25-08-2022	21 page not clear	PRADEEP MISRA
46	22-08-2022	Interlocutory Application (I.B.C)	710102067952022	COMPANY PETITION IB (IBC)/449(PB)2019	ASHISH SINGH VS EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT. LTD.	Application under any other provisions- IBC	25-08-2022	37-48,58-68, not clear page and page number 1-2 not mention in index	Ashish Singh
47	22-08-2022	Interlocutory Application (I.B.C)	710102068002022	COMPANY PETITION IB (IBC)/984(ND)2019	ASHU GUPTA (RESOLUTION PROFESSIONAL ) VS EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT. LTD.	Application under any other provisions- IBC	25-08-2022	true copy missing in annexure page	ASHU GUPTA
48	22-08-2022	Interlocutory Application (I.B.C)	710102067922022	COMPANY PETITION IB (IBC)/358(ND)2021	PME POWER SOLUTIONS (INDIA) LIMITED VS AIREN METALS PVT LTD	Application under any other provisions- IBC	25-08-2022	memo party missing and sign missing in application page	Riya Sardana
49	22-08-2022	Interlocutory Application (I.B.C)	710102067782022	COMPANY PETITION IB (IBC)/2552(ND)2019	SANTOSH KUMAR SRIVASTAVA VS JBK DEVELOPERS PVT. LTD.	Sec 60(5)	25-08-2022	true copy sign missing in annexure page and welfare and court fee missing and sign missing in application page and stamp paper missing	Shagun Thakur
50	22-08-2022	Interlocutory Application (I.B.C)	710102067842022	COMPANY PETITION IB (IBC)/777(ND)2019	SHIVALIK PACKAGING INDUSTRIES VS DBS BANK INDIA LIMITED	Application under any other provisions- IBC	25-08-2022	memo party missing	Madhurima Sarangi



51	22-08-2022	Interlocutory Application (I.B.C)	710102067772022	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	26-08-2022	392-393 missing page Page No. 100-107 True Copy Sign Missing Wrong Pagination According your Index Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Apoorv Shukla
52	20-08-2022	Company Application(Companies Act)	710102067422022	COMPANY PETITION (COMPANIES ACT)/61(ND)2021	SANJAY AGRAWAL (PROVISIONAL LIQUIDATOR) VS TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Sec. 271-273	29-08-2022	Address Not Match in E-Stamp Paper and Affidavit	SANJAY AGARWAL
53	23-08-2022	Interlocutory Application (I.B.C)	710102068362022	COMPANY PETITION IB (IBC)/271(PB)2017	SREI EQUIPMENT FINANCE LIMITED VS WIANXX IMPEX PRIVATE LIMITED	Application under any other provisions- IBC	25-08-2022	Page No. 443-444 452-454 456-460,489 , 679 -680 688 -690 706 729-745 Need to English Translate Copy Page No. 471-474 682-685 , 693 700-703 Page Not Clear	Gopal Lal Baser
54	23-08-2022	Interlocutory Application (I.B.C)	710102068512022	COMPANY PETITION IB (IBC)/1348(ND)2019	NISUS FINANCE & INVESTMENT MANAGERS LLP VS MR. GAUARV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	25-08-2022	ib not mention in main case	SHIKHIL
55	22-08-2022	Interlocutory Application (I.B.C)	710102068072022	COMPANY PETITION IB (IBC)/223(ND)2020	ALOK TRIPATHI VS AJAY GOYAL	Sec 60(5)	25-08-2022	memo party missing and sign missing in application page	Prashant

56	22-08-2022	Interlocutory Application (I.B.C)	710102068012022	COMPANY PETITION IB (IBC)/393(ND)2021	PATHPLUS LIQUORS PRIVATE LIMITED VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Sec 60(5)	25-08-2022	page 56 not mention index and ticket not allowed mid on vakalatnama	ASHUTOSH
57	22-08-2022	Interlocutory Application (I.B.C)	710102068052022	COMPANY PETITION IB (IBC)/375(PB)2018	MR. VINOD DIXIT VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	25-08-2022	52,54,56,58,60,62,64,66,68,70,72 , cut page and welfare missing and proof service missing	Hennageorge
58	22-08-2022	Interlocutory Application (I.B.C)	710102068102022	COMPANY PETITION IB (IBC)/144(PB)2017	ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VS STATE BANK OF INDIA	Application under any other provisions- IBC,Application under any other provisions- IBC	25-08-2022	26-30,88, not clear page	ABHISHEK
59	23-08-2022	Interlocutory Application (I.B.C)	710102068472022	COMPANY PETITION IB (IBC)/803(PB)2021	ANSHUL GUPTA VS STATE BANK OF INDIA	Application under any other provisions- IBC	25-08-2022	welfare and court fee missing	RISHI
60	22-08-2022	Interlocutory Application (I.B.C)	710102068082022	COMPANY PETITION IB (IBC)/815(ND)2021	AKHIL AHUJA VS SGM STEELS PRIVATE LIMITED.	Sec. 12A	25-08-2022	vakalatnama incomplete and true copy sign missing in annexure page	Vishal
61	23-08-2022	Interlocutory Application (I.B.C)	710102068152022	COMPANY PETITION IB (IBC)/782(PB)2021	INDO ALUSYS INDUSTRIES LIMITED VS MAAN ALUMINIUM LIMITED	Sec 60(5)	29-08-2022	affidavit back date	NARENDERA M SHARMA
62	23-08-2022	Interlocutory Application (I.B.C)	710102068182022	COMPANY PETITION IB (IBC)/138(ND)2020	PRABHAT JAIN LIQUIDATOR OF M/S NARMADA CEREAL PVT. LTD. VS ARUN MITTAL	Sec 60(5)	25-08-2022	double page number after 29 page	ISWAR
63	23-08-2022	Interlocutory Application (I.B.C)	710102068452022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	25-08-2022	notary missing stamp paper	Sachin Mittal
64	23-08-2022	Interlocutory Application (I.B.C)	710102068192022	COMPANY PETITION IB (IBC)/49(PB)2017	HDFC BANK PVT. LTD VS SATISH KUMAR MATHUR	Rule 11 of NCLT, 2016	25-08-2022	ticket not allowed mid on vakalatnama	SHAILENDRA SINGH

65	23-08-2022	Interlocutory Application (I.B.C)	710102068432022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	26-08-2022	Wrong Pagination according your Index	Sachin Mittal
66	23-08-2022	Interlocutory Application (I.B.C)	710102068352022	COMPANY PETITION IB (IBC)/763(ND)2021	MINDA INDUSTRIES LIMITED VS UNICAST AUTOTECH PRIVATE LIMITED	Application under any other provisions- IBC	25-08-2022	memo party missing	KANTI MOHAN
67	23-08-2022	Interlocutory Application (I.B.C)	710102068442022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	25-08-2022	notary missing in stamp paper and sign missing in application page	Sachin Mittal
68	23-08-2022	Interlocutory Application (I.B.C)	710102068382022	COMPANY PETITION IB (IBC)/537(ND)2020	DEBASISH NANDA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 12(2)	25-08-2022	memo party incomplete	Palash Singhai
69	23-08-2022	Company Application(Companies Act)	710102068272022	COMPANY PETITION (COMPANIES ACT)/64(PB)2018	SUNEEL KUMAR VS PARAM DAIRY LIMITED	Rule 11 of NCLT	26-08-2022	Affidavit of Petitioner No. 2 and E-stamp from Delhi for Petitioner No. 1.	MANOJ
70	23-08-2022	Interlocutory Application (I.B.C)	710102068392022	COMPANY PETITION IB (IBC)/575(ND)2017	K G SOMANI LIQUIDATOR VS PARAM DAIRY LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	26-08-2022	Page No. 67, 98, 100, Page Not Clear	ABHISHEK
71	24-08-2022	Company Application(Companies Act)	710102069042022	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS COLUMBUS MARKETING PRIVATE LIMITED	Sec 48(2)	26-08-2022	3 Rs. Court Fess Missing in Vakalatnama	RANJANA ROY GAWAI
72	24-08-2022	Company Application(Companies Act)	710102068672022	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS GALAXY SPORTS SHOE CO. PRIVATE LIMITED	Sec 48(2)	29-08-2022	3 Rs. Court Fess Missing in Vakalatnama	RANJANA ROY GAWAI
73	14-07-2022	Interlocutory Application (I.B.C)	710102055972022	COMPANY PETITION IB (IBC)/420(ND)2017	M/S SANDEEP AXLES PVT LTD VS GALAXY SPORTS SHOE CO. PRIVATE LIMITED	Sec 60(5)	25-08-2022	Pg- 6 report mention please check	Kushal

74	23-08-2022	Interlocutory Application (I.B.C)	710102068532022	COMPANY PETITION IB (IBC)/395(ND)2022	KARAN A CHANANA VS CANARA BANK THROUGH RP	Rule 11 of NCLT, 2016	25-08-2022	memo party missing and sign missing in application page and stamp paper missing and notary missing in affidavit and 23,24 page missing	Simarpal Singh Sawhney
75	25-08-2022	Interlocutory Application (I.B.C)	710102069212022	COMPANY PETITION IB (IBC)/1600(ND)2018	SANDEEP CHANDNA VS AMBIENCE PVT LTD	Sec 60(5)	29-08-2022	39,46,70,72,77-83, not clear page	KAMNA SINGH
76	23-08-2022	Interlocutory Application (I.B.C)	710102068562022	COMPANY PETITION IB (IBC)/945(ND)2018	SATYA PRAKASH GUPTA VS AMBIENCE PVT LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3),Application under any other provisions- IBC	25-08-2022	25-35 not clear page and due payment other section	Mani Gupta
77	23-08-2022	Interlocutory Application (I.B.C)	710102068522022	COMPANY PETITION IB (IBC)/800(PB)2021	ANSHUL GUPTA VS AMBIENCE PVT LTD	Application under any other provisions- IBC	26-08-2022	Main Case Wrong According your PDF Need to Every Pages Sign Page No. 82-88 Pages Cut Scan Properly 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	RISHI
78	24-08-2022	Interlocutory Application (I.B.C)	710102069022022	COMPANY PETITION IB (IBC)/414(ND)2022	SANTOS GOEL VS AMBIENCE PVT LTD	Application under any other provisions- IBC	26-08-2022	Page No. 24 - 26 Page Not Clear and Page After 28 to 74 Double Pagnation Page No. 75 to 86 127-137 True Copy Sign Missing	PRADEEP KUMAR KAUSHIK

79	24-08-2022	Interlocutory Application (I.B.C)	710102068762022	COMPANY PETITION IB (IBC)/271(PB)2017	PRIYA MEHTA AND ORS. VS AMBIENCE PVT LTD	Sec 12(2)	29-08-2022	25 Rs. Welfare Fund Fess Missing and 1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama E-Stamp Paper Missing Application Merge One PDF	PRADEEP KUMAR KAUSHIK
80	25-08-2022	Interlocutory Application (I.B.C)	710102069092022	COMPANY PETITION IB (IBC)/934(PB)2018	TARANDEEP KAUR AHLUWALIA VS ONE CITY INFRASTRUCTURE PVT. LTD.	Sec 60(5)	29-08-2022	merge into one pdf	Akshat Bajpai
81	24-08-2022	Company Application(Companies Act)	710102069012022	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Sec 48(2)	29-08-2022	3 Rs. Court Fess Missing in Vakalatnama	RANJANA ROY GAWAI
82	24-08-2022	Interlocutory Application (I.B.C)	710102068752022	COMPANY PETITION IB (IBC)/901(ND)2020	RESOLUTION PROFESSIONAL SARVOTTAM REALCON PRIVATE LIMITED VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Sec 60(5)	29-08-2022	Page No. 106 Need to English Translate copy Please Mentioned True Typed Copy in Page No.	SANJEEV PANDA
83	25-08-2022	Interlocutory Application (I.B.C)	710102069152022	COMPANY PETITION IB (IBC)/1565(PB)2018	SANJAY KUMAR JAIN (ALLOTTEE) VS ATUL KUMAR KANSAL	Sec 60(5)	29-08-2022	ticket not allowed mid on vakalatnama	honey Khanna

84	23-08-2022	Interlocutory Application (I.B.C)	710102068492022	COMPANY PETITION IB (IBC)/802(PB)2021	ANSHUL GUPTA VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	26-08-2022	Main Case Wrong According your PDF Need to Application Every Pages Sign Address Not Match in E-Stamp paper and Affidavit Page No. 11-51 True Copy Sign Missing Page No. 81-88 Pages Cut Scan Properly 25 Rs. Welfare Fund and 3 Rs. Court Fess Missing in Vakalatnama	RISHI
85	24-08-2022	Interlocutory Application (I.B.C)	710102068682022	COMPANY PETITION IB (IBC)/736(ND)2021	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	26-08-2022	Memo Party Missing and Proof of Service Mentioned in Index	Naman Joshi
86	24-08-2022	Interlocutory Application (I.B.C)	710102068822022	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD. VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	26-08-2022	Address Not Match in E-Stamp Paper and Affidavit	aditya gauri
87	25-08-2022	Interlocutory Application (I.B.C)	710102069282022	COMPANY PETITION IB (IBC)/652(PB)2019	AMIT AGRAWAL VS SPAZE TOWERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-08-2022	memo party missing	Pankaj
88	25-08-2022	Interlocutory Application (I.B.C)	710102069312022	COMPANY PETITION IB (IBC)/708(ND)2021	CLOUD9 APARTMENT OWNERS ASSOCIATION VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	29-08-2022	15-21,24, not clear page and court fee missing and section wrong and true copy missing	ABHINAV SHARMA

89	24-08-2022	Interlocutory Application (I.B.C)	710102068782022	COMPANY PETITION IB (IBC)/498(ND)2021	SUSHIL SHARMA VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Sec 60(5)	29-08-2022	Main Case Wrong According your PDF and Section Wrong according your PDF Need to Sign Application Every Pages	Niharika Sohal
90	24-08-2022	Interlocutory Application (I.B.C)	710102068802022	COMPANY PETITION IB (IBC)/305(ND)2020	VARUN SETHI (IRP) VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Sec. 12A	29-08-2022	Page No. 19 Not Clear	Varun Sethi
91	24-08-2022	Company Application(Comp anies Act)	710102068692022	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	MUNNI DEVI VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Application under any other provisions	29-08-2022	Memo Party Missing and E-Stamp Paper Missing and Need to Application Sign Every Pages Page No. 12 Need to English Translate Copy Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama Annexure 4 Missing in Application Mentioned in Index	Rahul Maurya
92	24-08-2022	Interlocutory Application (I.B.C)	710102068732022	COMPANY PETITION IB (IBC)/1035(PB)2020	PAWAN KUMAR GOYAL VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Application under any other provisions- IBC	29-08-2022	Section Wrong According your PDF	ISWAR
93	24-08-2022	Company Application(Comp anies Act)	710102068922022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2022	KIYANSH CREATIONS PRIVATE LIMITED VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Rule 11 of NCLT	29-08-2022	Need to Application Sign Every Pages and Page No. 14, 16, True Copy Sign Missing	MUKESH SUKHIJA

94	25-08-2022	Company Application(Comp anies Act)	710102069072022	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/121(ND)2021	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Rule 154, NCLT 2016	29-08-2022	memo party missing	RAJEEV
95	25-08-2022	Interlocutory Application (I.B.C)	710102069262022	COMPANY PETITION IB (IBC)/900(ND)2020	A.K. ASSOCIATES REP BY S. VISALAKSHI VS M.R. VIKAS GARG	Sec 42	29-08-2022	case type wrong and merge into one pdf	S HARISH KUMAR
96	25-08-2022	Interlocutory Application (I.B.C)	710102069102022	COMPANY PETITION IB (IBC)/1565(PB)2018	K. S. GROVER VS ATUL KUMAR KANSAL	Sec 60(5)	29-08-2022	ticket not allowed mid on vakalatnama	honey Khanna
97	24-08-2022	Interlocutory Application (I.B.C)	710102068862022	COMPANY PETITION IB (IBC)/228(ND)2022	MR. JAGDISH SINGH NAIN INTERIM RESOLUTION PROFESSIONAL FOR INTENSE FITNESS AND SPA PRIVATE LIMITED VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	29-08-2022	Section Wrong According your PDF and Page No. 18-19, 20 22, Not Clear Page No. After 22 Pagation Wrong According your PDF 1 Rs. Court Fess Missing in Vakalatnama	Gaurav Singh
98	25-08-2022	Interlocutory Application (I.B.C)	710102069162022	COMPANY PETITION IB (IBC)/231(ND)2021	BANK OF INDIA VS M/S SWADESHI ALUMINIUM CO. (P) LTD	Application under any other provisions- IBC	29-08-2022	memo party missing and sign missing in application	ANAND
99	24-08-2022	Interlocutory Application (I.B.C)	710102068812022	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRFASTRUCT URES LTD.	Application under any other provisions- IBC	29-08-2022	Section Wrong According your PDF Page No. After 30 Page No. Missing and True Copy Sign Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	MAHENDER PAL ARORA



100	25-08-2022	Interlocutory Application (I.B.C)	710102069242022	COMPANY PETITION IB (IBC)/3113(ND)2019	ANIL KUMAR MITTAL VS EARTH INFRFASTRUCTURES LTD.	Sec 12(2)	29-08-2022	19-20, not clear page	ASHOK
101	25-08-2022	Miscellaneous Application (IBC)	710102069132022		HDB FINANCIAL SERVICES LIMITED VS ROSEWOOD TREXIM PRIVATE LIMITED THROUGH IRP MR. SHAILENDRA SINGH	Sec 60(5)	29-08-2022	case type wrong and main case not link and ticket not allowed mid on vakalatnama	Chandni
102	25-08-2022	Interlocutory Application (I.B.C)	710102069112022	COMPANY PETITION IB (IBC)/1565(PB)2018	SEEMA VERMA VS ATUL KUMAR KANSAL	Sec 60(5)	29-08-2022	ticket not allowed mid on vakalatnama	honey Khanna
103	26-08-2022	Interlocutory Application (I.B.C)	710102069432022	COMPANY PETITION IB (IBC)/1514(ND)2019	PAWAN KUMAR GOYAL LIQUIDATOR OF M/S SUNSHINE INFRABUILD CORPORATION LIMITED VS ATUL KUMAR KANSAL	Sec 60(5)	29-08-2022	ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	ISWAR
104	25-08-2022	Interlocutory Application (I.B.C)	710102069302022	COMPANY PETITION IB (IBC)/652(PB)2019	AMIT AGRAWAL VS ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	29-08-2022	double page number after 16 page	Pankaj
105	26-08-2022	Interlocutory Application (I.B.C)	710102069412022	COMPANY PETITION IB (IBC)/3370(ND)2019	MR. VANEET BHATIA VS SHRI NARENDRA JINDAL	Sec 66(1)	29-08-2022	Page No. Not Mentioned in Index and Need to Sign Applicant Every Pages and E-Stamp Paper and Affidavit Missing	Vishal
106	26-08-2022	Interlocutory Application (I.B.C)	710102069542022	COMPANY PETITION IB (IBC)/3113(ND)2019	ANIL KUMAR MITTAL VS MR. LAXMAN SINGH	19(2)	29-08-2022	Page No. 22-23 Page Not clear	ASHOK
107	26-08-2022	Interlocutory Application (I.B.C)	710102069632022	COMPANY PETITION IB (IBC)/304(ND)2022	DEVENDRA UMRAO VS AMIT KUMAR DUBEY	19(2)	29-08-2022	Due Payment Other Section 19(3) Section Wrong According your PDF	Devendra
108	26-08-2022	Interlocutory Application (I.B.C)	710102069622022	COMPANY PETITION IB (IBC)/361(PB)2018	MADHU JUNEJA VS AMIT KUMAR DUBEY	Application under any other provisions- IBC	29-08-2022	Section Not Mentioned in Index	MADHU JUNEJA

109	26-08-2022	Interlocutory Application (I.B.C)	710102069612022	COMPANY PETITION IB (IBC)/692(ND)2021	SHASHI BHUSHAN PRASAD VS KAY PAN FRAGRANCE PRIVATE LIMITED	19(2)	29-08-2022	Only Proof of Service Show Application Missed	santosh kumar
110	26-08-2022	Interlocutory Application (I.B.C)	710102069482022	COMPANY PETITION IB (IBC)/2421(ND)2019	SUDHANSHU GUPTA VS KAY PAN FRAGRANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-08-2022	Memo Party Missing and Page Not Mentioned in Index and Need to Sign Every Pages Applicant Pagination Wrong	Pankaj
111	25-08-2022	Interlocutory Application (I.B.C)	710102069832022	COMPANY PETITION IB (IBC)/272(PB)2019	JNC CONSTRUCTION PRIVATE LIMITED (MANAGED BY GAUTAM BUILDERS IN CONSORTIUM WITH RAPID CONTRACTORS ) VS DISTRICT MAGISTRATE	Sec 60(5)	29-08-2022	64-122 not clear page and page number not mention in index and affidavit back date	Ashvini Kumar
112	24-08-2022	Company Application(Companies Act)	710102068852022	COMPANY PETITION (COMPANIES ACT)/110(ND)2016	SHAMIT KHEMKA VS MS CHANDRA BALA MODI	Rule 11 of NCLT	26-08-2022	Page No. 41 -42 44, 52, Page Not Clear	Ajay Garg
113	25-08-2022	Interlocutory Application (I.B.C)	710102069232022	COMPANY PETITION IB (IBC)/60(PB)2018	DINESH SOOD VS MS CHANDRA BALA MODI	Application under any other provisions- IBC	26-08-2022	Page No. 16, 18 , 20 Page Not Clear	DINESH
114	24-08-2022	Interlocutory Application (I.B.C)	710102068972022	COMPANY PETITION IB (IBC)/413(ND)2022	ROSHAN LAL JAIN VS MS CHANDRA BALA MODI	Application under any other provisions- IBC	26-08-2022	Page No. 24 to 26 Ture Copy Sign Missing After Double Pagination Page No. 31 to 70 Double Pagination	ROSHAN LAL JAIN
115	26-08-2022	Company Appeal (IBC)	710102069662022		ATHENA INDIA HITECH COMPONENTS PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	29-08-2022	main case not link, 25rs advocate welfare and 3rs court fee missed, multiple document uploaded ( delete extra volume) etc	Joshua Samuel/ Christopher

116	26-08-2022	Interlocutory Application (I.B.C)	710102069582022	COMPANY PETITION IB (IBC)/922(PB)2018	M/S ADVANCE SURFACTANTS INDIA LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	29-08-2022	Page No. 9-10 21, Need to English Translate Copy and Page Cut Page No. 26 Not Clear and True Copy Sign Missing in Annexure	ADITYA GOEL
117	26-08-2022	Interlocutory Application (I.B.C)	710102069642022	COMPANY PETITION IB (IBC)/945(PB)2020	REETESH KUMAR AGARWAL VS BANSAL DAIMONDS PVT LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	29-08-2022	Page No. 21, 22 Not Clear and Page No. 28 to 80 True Copy Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	Adarsh
118	26-08-2022	Interlocutory Application (I.B.C)	710102069332022	COMPANY PETITION IB (IBC)/2460(ND)2019	VIKRAM JHUNJHUNWAL A VS XECUTE HR SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-08-2022	Address Not Match in Affidavit and E-Stamp paper	Irfan Ahmed
119	26-08-2022	Interlocutory Application (I.B.C)	710102069352022	COMPANY PETITION IB (IBC)/67(ND)2022	INTERIM RESOLUTION PROFESSIONAL OF SOM RESORTS PVT LTD VS XECUTE HR SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	29-08-2022	Address Not Match in E-Stamp and Affidavit	DIVYA JAGGA
120	26-08-2022	Interlocutory Application (I.B.C)	710102069322022	COMPANY PETITION IB (IBC)/259(PB)2021	ANURAG NIRBHAYA INTERIM RESOLUTION PROFESSIONAL VS BALRAJ SINGH	19(2)	29-08-2022	Page No. 32 35, Not Clear	ABHISHEK
121	26-08-2022	Company Application(Comp anies Act)	710102069472022	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH MANOCHA VS COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec 48(2)	29-08-2022	3 Rs. Court Fess Missing in Vakalatnama	RANJANA ROY GAWAI
122	26-08-2022	Interlocutory Application (I.B.C)	710102069462022		PANKAJ AGARWAL & ANR VS H.V.R. INDUSTRIES PVT. LTD.	Sec 60(5)	29-08-2022	Main Case Not Link	Manish

123	26-08-2022	Interlocutory Application (I.B.C)	710102069522022	COMPANY PETITION IB (IBC)/1023(ND)2018	ASHOK MAHINDRU & ANR. VS VIVEK PARTI	Application under any other provisions- IBC,Application under any other provisions- IBC	29-08-2022	due payment other section	PALLAV
124	26-08-2022	Interlocutory Application (I.B.C)	710102069782022	COMPANY PETITION IB (IBC)/3225(ND)2019	AJAY KUMAR TALESARA VS SUNCITY HI-TECH INFRASTRUCTURES PVT. LTD.	Rule 11 of NCLT, 2016	29-08-2022	Memo Party Missing	Sarfaraz Karim
125	26-08-2022	Interlocutory Application (I.B.C)	710102069682022	COMPANY PETITION IB (IBC)/761(ND)2021	REETESH KUMAR AGARWAL VS MKY CONSTRUCTIONS PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	29-08-2022	Page NO. 27- 82 True Copy Sign Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing	Adarsh
126	26-08-2022	Interlocutory Application (I.B.C)	710102069652022	COMPANY PETITION IB (IBC)/67(ND)2022	INTERIM RESOLUTION PROFESSIONAL OF SOM RESORTS PRIVATE LIMITED VS ANUJ GAUR (SUSPENDED DIRECTOR OF CORPORATE DEBTOR)	Sec 60(5)	29-08-2022	Address Not Match in E-Stamp Paper and Affidavit	DIVYA JAGGA
127	24-08-2022	Company Application(Companies Act)	710102069032022	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MONOCHA VS GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec 48(2)	29-08-2022	3 Rs. Court Fess Missing in Vakalatnama	RANJANA ROY GAWAI
128	27-08-2022	Interlocutory Application (I.B.C)	710102069952022	COMPANY PETITION IB (IBC)/985(ND)2020	VIKRAM VISHAL MINHAS VS GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-08-2022	Section Wrong According your PDF and Need to Sign Every Pages Applicant in Application	Vikram Vishal Minhas
129	27-08-2022	Interlocutory Application (I.B.C)	710102069852022	COMPANY PETITION IB (IBC)/357(ND)2021	CONTAINER CORPORATION OF INDIA LIMITED VS NFA LIFE SECURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-08-2022	memo party missing and section wrong	Siddarth Agarwal

130	27-08-2022	Interlocutory Application (I.B.C)	710102069982022	COMPANY PETITION IB (IBC)/275(ND)2020	MR. GAURAV MISRA VS NFA LIFE SECURE PRIVATE LIMITED	Sec 12(2)	29-08-2022	92-97,104-105,108,113-119,123-127,129-132,139-141,144-145,147, not clear page	SAIKRISHNA ASSOCIATES
131	26-08-2022	Interlocutory Application (I.B.C)	710102069672022	COMPANY PETITION IB (IBC)/361(PB)2018	MADHU JUNEJA VS NFA LIFE SECURE PRIVATE LIMITED	Sec 54(1)	29-08-2022	Section Not Mentioned in Index and Memo Party Missing	MADHU JUNEJA
132	27-08-2022	Interlocutory Application (I.B.C)	710102069912022	COMPANY PETITION IB (IBC)/346(ND)2021	SIMRANJIT SINGH KOHLI VS ADWIK HOMES PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-08-2022	memo party missing	S.S. Sobti
133	27-08-2022	Interlocutory Application (I.B.C)	710102069972022	COMPANY PETITION IB (IBC)/293(PB)2021	DEBASHISH NANDA VS ADWIK HOMES PRIVATE LIMITED	Application under any other provisions- IBC	29-08-2022	memo party missing and stamp paper wrong arrange	Adya
134	28-08-2022	Company Application(Comp anies Act)	710102070082022	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	GANDHARV GOYAL VS SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT	29-08-2022	Section Wrong according your PDF and Section Not Mentioned in Index and Address Not Match in E-Stamp Paper and Affidavit	HARSHAL KUMAR
135	27-08-2022	Interlocutory Application (I.B.C)	710102069802022	COMPANY PETITION IB (IBC)/923(PB)2018	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS RABINDRA KUMAR MINTRI RP	Sec 60(5)	29-08-2022	page 58 not clear page	Rachit
136	27-08-2022	Interlocutory Application (I.B.C)	710102069752022	COMPANY PETITION IB (IBC)/271(PB)2017	ADITYA BIRLA FASHION & RETAIL LIMITED ( ERSTWHILE ADITYA BIRLA NUVO LIMITED) VS MR. GOPAL LAL BASER RESOLUTION PROFESSIONA L OF WIANXX IMPEX PRIVATE LTD.	Sec 60(5)	29-08-2022	71-123 not clear page	Varun Sharma

137	27-08-2022	Company Application(Comp anies Act)	710102070002022		QUANTA POWER SOLUTION INDIA PVT LTD VS MR. GOPAL LAL BASER RESOLUTION PROFESSIONA L OF WIANXX IMPEX PRIVATE LTD.	Application under any other provisions	29-08-2022	main case not link and section wrong and memo party missing	AKSHAY
138	27-08-2022	Company Appeal (IBC)	710102069862022		RIDDHISIDDHI METALS BLORE PRIVATE LIMITED VS VIKAS GARG	Sec 42	29-08-2022	wrong section , wrong e-file ( contact to registry)etc	CA PAVAN KUMAR AGRAWAL
139	27-08-2022	Interlocutory Application (I.B.C)	710102069942022	COMPANY PETITION IB (IBC)/346(ND)2021	SIMRANJIT SINGH KOHLI VS ADWIK HOMES PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-08-2022	memo party missing	S.S. Sobti
140	27-08-2022	Interlocutory Application (I.B.C)	710102069842022	COMPANY PETITION IB (IBC)/375(PB)2018	SH. RAJESH KUMAR GUPTA VS M/S ABW INFRASTRUCTU RE LTD	Rule 11 of NCLT, 2016	29-08-2022	section wrong and sign missing application page and stamp paper missing and 12,15 16,17,65,not clear page and true copy missing in annexure page	ADITI GUPTA
141	27-08-2022	Interlocutory Application (I.B.C)	710102069932022	COMPANY PETITION IB (IBC)/449(PB)2019	ICA INTERNATIONA L PRIVATE LIMITED VS UMESH GARG	Sec 60(5)	29-08-2022	welfare and court fee missing in vakalatnama and true copy sign missing in application page stamp paper missing and notary missing in affidavit	MANSUMYER SINGH
142	27-08-2022	Restoration Application (IBC)	710102069872022		SOJI RAM MEENA VS M/S SARE GURUGRAM PVT. LTD	Rule 11 of NCLT, 2016	29-08-2022	main case not link and ticket not allowed mid on vakalatnama and sign missing in application page	Umesh Chauhan

143	27-08-2022	Interlocutory Application (I.B.C)	710102069742022	COMPANY PETITION IB (IBC)/204(ND)2021	DR. P. K TALWAR VS M/S SUPERTECH LIMITED	Sec 60(5)	29-08-2022	application missing please re-upload file	Chaitanyashil
144	28-08-2022	Miscellaneous Application (IBC)	710102070102022	COMPANY PETITION IB (IBC)/1481(PB)2019	SURESH CHANDRA AGARWAL VS CA RAM PHAL BHARDWAJ	Sec 60(5),Sec 30,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	29-08-2022	Case Type Wrong and Section Wrong according your PDF 25 Rs. Welfare Fund Fess Missing in Vakalatnama	Suresh Chandra Agarwal
145	27-08-2022	Restoration Application (IBC)	710102070132022		ATUL SINGH RAGHAV VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	29-08-2022	main case not link and sign missing in application page and page number missing after 12 page	RAJESH
146	27-08-2022	Interlocutory Application (I.B.C)	710102069792022	COMPANY PETITION IB (IBC)/593(PB)2018	AMARJEET SINGH VS M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	29-08-2022	47,48-55,58-72,79, not clear	Arijeet
147	07-05-2022	Company Petition IB (IBC)	710102036242022		SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATE LIMITED	IBC Under Sec 9	26-08-2022	PAGE:44 ADVOCATEW WELFARE NOT CLEAR ONLY	Uday Bedi
148	13-05-2022	Company Appeal(Companies Act)	710102038162022		SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATE LIMITED	Sec 252 (3)	26-08-2022	Kindly scan again MoA &&& AoA clearly its totally blur	PRINCE
149	29-05-2022	Company Petition IB (IBC)	710102043422022		STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Section 95(1)	29-08-2022	4th volume index not match,	MITAL AND MITAL

150	09-06-2022	Company Appeal(Companies Act)	710102047602022		STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Sec 252 (3)	29-08-2022	pgs not clear 247	MITAL AND MITAL
151	16-06-2022	Company Petition IB (IBC)	710102048632022		AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	29-08-2022	petition every pages sign missed, page:24, 9 , notary missed, all affidavit back dated, compliance affidavit missed, true copy sign missed on every pages of annexures, etc	Shashank Deo Sudhi
152	21-06-2022	Company Petition (Companies Act)	710102049502022		MS. ANNA KATINA ANTONIADES VS LULU AND SKY BRANDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-08-2022	pgs not clear 69,70,89 to 93,112,130 to 140,286,287, kindly paste welfare and court fees in blank space on vakalatnama	Mohit Aggarwal
153	09-07-2022	Company Petition IB (IBC)	710102053862022		EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	29-08-2022	court fee and advocate welfare has been misplaced ( paste on blank side of vakalatnama )etc,	Vidhisha Haritwal
154	09-07-2022	Company Petition IB (IBC)	710102053852022		EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	29-08-2022	court fee and advocate welfare has been misplaced ( paste on blank side of vakalatnama ) on page 37,	Vidhisha Haritwal



155	18-07-2022	Company Petition IB (IBC)	710102057612022		PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS DEEPAK RASTOGI	Section 95(1)	29-08-2022	Petition page Part 3 missed,	Gursat
156	19-07-2022	Company Petition IB (IBC)	710102057642022		PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS PIYUSH RASTOGI	Section 95(1)	29-08-2022	petition part 3 not mention ,	Gursat
157	18-07-2022	Company Petition IB (IBC)	710102057622022		PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS PANKAJ RASTOGI	Section 95(1)	29-08-2022	Petition page Part 3 missed,,	Gursat
158	19-07-2022	Company Petition IB (IBC)	710102057632022		PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS PARESH RASTOGI	Section 95(1)	29-08-2022	Petition Page part 3 missed, ,	Gursat
159	26-07-2022	Company Petition (Companies Act)	710102060372022		ERICH UTSCH AG VS SAYA UTSCH TECHNOLOGIES PRIVATE LIMITED	Sec 272 of the Companies Act , 2013	25-08-2022	Pgs not clear 109 to 134, paste welfare and court fees in blank space on vakaltnama,serve the petition to all respondent, use v/s in memo of parties remove &&quot;and&&quot;; &&quot;;	Gursat



165	17-08-2022	Company Petition IB (IBC)	710102066592022		HARSHIT FINVEST PRIVATE LIMITED VS METALROD PRIVATE LIMITED	IBC under Sec 7	29-08-2022	page:97-104, not clear,	VARSHA BANERJEE
166	22-08-2022	Company Petition IB (IBC)	710102067832022		INDIAN BANK THR KUNWAR JEETENDRA SINGH VS ROHIT SINGH	Section 95(1)	26-08-2022	page:19 not clear, double page numbering on annexures, etc	Tarun
167	21-08-2022	Company Petition IB (IBC)	710102067682022		G D M TRADERS PRIVATE LIMITED THROUGH LIQUIDATOR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	26-08-2022	volume 1 separate index missed,	Mansij
168	22-08-2022	CA(A) Merger and Amalgamation(Co mpanies Act)	710102067822022		SHARPLINE NETWORK PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232, Sec 234	29-08-2022	Supporting affidavit missed with e stamp, pgs not clear 98 to 103,116,118 to 121,128 to 132,186,237 to 242,303,305 to 308,342 to 345,368,373,379,410,412,417 AoA missed of sharpline network pvt ltd,volume wise separate index missed, pgs missed 256 to 265,445,469,503,512 pg no 387 repeated,	NEERU KAUSHIK
169	22-08-2022	Company Petition (Companies Act)	710102068122022		SURINDER KUMAR JAWA & ORS. VS INDRAPRASTHA LOGISTICS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-08-2022	Wrong pagination after pg no 79 make it continuation	Amrita Singh
170	22-08-2022	Company Petition IB (IBC)	710102067932022		INDUSIND BANK LTD. VS ASIAN HOTELS (NORTH) LIMITED	IBC under Sec 7	26-08-2022	pagE:170, 174, 260, 262, dim, apge:253, 298, 366, cut, page:396-451, 503-577, 601-602 not clear, etc	NAMIT SURI

171	22-08-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102067982022		AYAAN FINSERVE INDIA PRIVATE LIMITED VS NAGESHWAR MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-08-2022	No serial no in index,council sign missed in index,Petition missed	VIJAY
172	23-08-2022	Company Petition IB (IBC)	710102068342022		VIKAS STAINLESS STEEL INDIA PRIVATE LIMITED VS MEENAKSHI ASSOCIATES PRIVATE LTD.	Sec. 12A	29-08-2022	wrong section need to file IA	Naresh
173	23-08-2022	Company Appeal(Companies Act)	710102068372022		VIKAS STAINLESS STEEL INDIA PRIVATE LIMITED VS MEENAKSHI ASSOCIATES PRIVATE LTD.	Rule 11 of NCLT,Sec 252 (3)	29-08-2022	Wrong case type select,council detail missed in index,pgs not clear 27,42, pg no 157,161,187,189,212 missed,	Shefali Gupta
174	23-08-2022	Company Petition (Companies Act)	710102068412022		ANAND VARDHAN AND ANOTHER VS SUKHIJA HOSPITALITY PRIVATE LIMITED	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT,Sec 252 (3),Section 339,Section 340	29-08-2022	Fees missed of sections 248/250, brief synopsis missed, paste welfare and court fees in blank space on vakaltnama (contact to registry)	YASHMEET KAUR-601
175	23-08-2022	Company Appeal(Companies Act)	710102068502022		ANAND VARDHAN AND ANOTHER VS SUKHIJA HOSPITALITY PRIVATE LIMITED	Sec 252 (1)	29-08-2022	Pgs not clear 50 to 246, whole petition is blur	PRINCE
176	23-08-2022	Intervention Petition (IBC)	710102068552022		PRINCE GUPTA VS PRINCE GUPTA	Rule 11 of NCLT, 2016	29-08-2022	index page numbering not mention, page numbering not mention on every pages, wrong e-file format ( contact to registry)etc wrong section	Vineet

177	24-08-2022	Contempt Petition (IBC)	710102068702022		SMT. KAMLESH SINGH VS PRINCE GUPTA	Application under any other provisions- IBC	29-08-2022	wrong section need to file IA ( contact to registry)etc	Rahul Maurya
178	28-08-2022	Contempt Petition (IBC)	710102070022022		ANANT GHILDIYAL & ORS. VS PURI CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	29-08-2022	30-33 not clear page and case type wrong	Omar Hoda
179	22-08-2022		710102000000000	CENTRAL BANK OF INDIA Vs. RS INGOT AND BILLET PRIVATE LIMITED	IBC under Sec 7	Order	29-08-2022	Index missing	
180	11-08-2022		710102000000000	TAGUS REALTECH PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	29-08-2022	Notary missing in E-stamp, Affidavit date msising	
181	06-07-2022		710102000000000	MESTECH SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	29-08-2022	Page 10 according to PDF in Hindi	
182	06-07-2022		710102000000000	MESTECH SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-08-2022	Page 10 according to PDF in Hindi	
183	05-08-2022		710102000000000	COMMONWEALTH POWER (INDIA) PRIVATELIMITED Vs.	IBC Section 59	Report	29-08-2022	Page Number missing in Index	
184	14-07-2022		710102000000000	BOSS PLASTICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	Report	29-08-2022	Index should be above E-stamp, Page Numbers msising in Index, Incomplete documents filed	
185	11-07-2022		710102000000000	LENA BUILDCON PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	29-08-2022	Page 12 according to PDF in Hindi	
186	11-07-2022		710102000000000	LENA BUILDCON PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	29-08-2022	Page 12 according to PDF in Hindi	
187	24-06-2022		710102000000000	NEXT EVENTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-08-2022	Page Numbers msising in Index, Pagination msising in RD Report document	
188	12-08-2022		710102000000000	HMD HEALTHCARE INDIA PVT. LTD. Vs.	Sec. 230-232 - Second Motion	Report	29-08-2022	Affidavit Back date	
189	12-08-2022		710102000000000	HMD HEALTHCARE INDIA PVT. LTD. Vs.	Sec. 230-232 - Second Motion	Order	29-08-2022	Index missing	
190	23-08-2022		710102000000000	DJS PLASTICS AND POLYMERS PRIVATELIMITED Vs. DJS PLASTICS AND POLYMERS PRIVATE LIMITED	IBC Section 59	Order	29-08-2022	Wrong document filed;please attach order	

191	26-08-2022		0710102024742022/3	COMPANY APPEAL(COMPANIES ACT)/78(ND)2022	STATE BANK OF INDIA Vs. ASIF MALIK	Sec 252 (1) - By Government Body	29-08-2022	Court Fee and Welfare Fee Stamp Not Allowed on Text in Vakalatnam	
192	26-08-2022		0710102024742022/4	COMPANY APPEAL(COMPANIES ACT)/78(ND)2022	STATE BANK OF INDIA Vs. ASIF MALIK	Sec 252 (1) - By Government Body	29-08-2022	Court Fee and Welfare Fee Stamp Not Allowed on Text in Vakalatnam	
193	26-08-2022		0710102037162021/17	COMPANY PETITION IB (IBC)/406(ND)2021	PRAMOD KUMAR Vs. M/S NEWCON ENGINEERS PRIVATE LIMITED	IBC under Sec 7	29-08-2022	Sign Missing & Page No. Missing.	
194	26-08-2022		0710102038422021/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/133(ND)2021	SCANBEE TECHNOLOGIES PRIVATE LIMITED (HEREINAFTER REFERRED TO AS "TRANSFEROR COMPANY") Vs. MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS "TRANSFEREE COMPANY")	Sub-section (l) of section 230	29-08-2022	Wrongly File here, Need to Company Act.	
195	26-08-2022		0710102041332022/1	COMPANY APPEAL(COMPANIES ACT)/172(ND)2022	RUKHSANA CHOUDHURY Vs. BINDAL MERCHANDISE	Sec 252 (3)	29-08-2022	Missing of Order Copy	
196	26-08-2022		0710102041362022/3	COMPANY PETITION IB (IBC)/432(ND)2022	LH ASIAN TRADE FINANCE FUND LIMITED Vs. PIYOOSH GOYAL	Section 95(1)	29-08-2022	Court Fee Rs. 1 & Welfare Fee Rs.25 missing in vakalatnam	
197	26-08-2022		0710102042152022/12	INTERLOCUTORY APPLICATION (I.B.C)/2893(ND)2022	RAJESH GEMS AND JEWELS PVT LTD Vs. MR. RAJESH KUMAR LUTHRA	Application under any other provisions- IBC	29-08-2022	Court Fee and Welfare Fee Stamp Not Allowed on Text in Vakalatnam	
198	26-08-2022		0710102046762022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/128(ND)2022	AJAY CHOPRA Vs. CAPITAL SURGICAL COMPANY PVT. LTD.	Sec. 242(4)	29-08-2022	Please Rotate the All File	

199	26-08-2022		0710102048512022/4	COMPANY PETITION IB (IBC)/504(ND)2022	OM STAMPINGS PRIVATE LIMITED Vs. NELCO ELECTRICALS PRIVATE LIMITED	IBC Under Sec 9	29-08-2022	True copy sign missing page no. 26-30	
200	26-08-2022		0710102066912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4051(J)2022	SREI EQUIPMENT FINANCE LIMITED (PRESENTLY UNDERGING THE CORPORATE INSOLVENCY RESOLUTION PROCESS THROUGH THE AUTHORIZED REPRESENTATI VE OF THE ADMINISTRATO R APPOINTED B Y THE RBI Vs. MR. ASHWINI MEHRA	Rule 11 of NCLT, 2016	29-08-2022	Wrongly File here, Need to IA	
201	26-08-2022		0710102067182022/1	INTERLOCUTORY APPLICATION (I.B.C)/3989(ND)2022	ANIL KUMAR JAIN Vs. UNION BANK OF INDIA	Application under any other provisions- IBC	29-08-2022	Rotate the all file	
202	26-08-2022		0710102077852021/2	INTERLOCUTORY APPLICATION (I.B.C)/5150(PB)2021	RATHI FOUNDATION THROUGH ITS TRUSTEE Vs. M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	29-08-2022	Sign Missing page no.1-18 & E- stamp missing	
203	26-08-2022		0710102078292021/1	INTERLOCUTORY APPLICATION (I.B.C)/5456(PB)2021	SURYA PHARMACEUTI CAL LIMITED THROUGH LIQUIDATOR MR. HARVINDER KUMAR JATANA Vs. THE ESTATE OFFICER ESTATE OFFICE U.T. CHANDIGARH	Rule 11 of NCLT, 2016	29-08-2022	Sign missing page no. 1-13 and page no. 37 not readable	
204	26-08-2022		0710102079222020/11	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	29-08-2022	E-stamp missing and page no. missing	

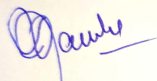
205	26-08-2022		0710102080182019/20	COMPANY PETITION IB (IBC)/1097(PB)2019	THE VERANDAS APARTMENT OWNERS ASSOCIATION Vs. M/S SALUJA CONSTRUCTIO N COMPANY LTD	IBC under Sec 7	29-08-2022	Sign missing page no. 1-8 and page no. 8-11 not clear	
206	26-08-2022		0710102095522021/2	COMPANY PETITION IB (IBC)/22(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED Vs. DESTINOS INDIA GURUS PRIVATE LIMITED	IBC under Sec 7	29-08-2022	All Annexure pages True copy sign missing	
207	26-08-2022		0710102095522021/9	COMPANY PETITION IB (IBC)/22(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED Vs. DESTINOS INDIA GURUS PRIVATE LIMITED	IBC under Sec 7	29-08-2022	True copy sign missing page no.1-28,181-209,379-384,552- 565,569-570,572-623	
208	27-08-2022		0710102018112021/4	INTERLOCUTORY APPLICATION (I.B.C)/1702(PB)2021	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTIO N PVT. LTD.	Sec 60(5)	29-08-2022	True copy sign missing	
209	27-08-2022		0710102018122021/4	MISCELLANEOUS APPLICATION (IBC)/2(PB)2021	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTIO N PVT. LTD.	Sec 60(5)	29-08-2022	True copy sign missing	
210	27-08-2022		0710102024492018/18	COMPANY PETITION IB (IBC)/1650(ND)2018	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	29-08-2022	Wroglly file here, Need to IA	
211	27-08-2022		0710102039472022/4	COMPANY PETITION IB (IBC)/453(ND)2022	JPM INDUSTRIES LIMITED Vs. ORKUS PRIVATE LIMITED	IBC Under Sec 9	29-08-2022	Volume No.1 Missing	
212	27-08-2022		0710102054512022/1	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/75(ND)2022	ANEST IWATA MOTHERSON COATING EQUIPMENTPRI VATE LIMITED Vs. CHANDER MOHAN SETHI	Sec. 230-232, Sec 234	29-08-2022	Index missing and page no. missing	
213	28-08-2022		0710102052562022/4	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA Vs. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	29-08-2022	Affidavit & E-stamp paper is missing	
214	28-08-2022		0710102052562022/5	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA Vs. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	29-08-2022	Affidavit & E-stamp paper is missing	



215	25-08-2022		0710102010662022/9	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATE LIMITED Vs. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	29-08-2022	Page no. 1-6 sign missing	
216	25-08-2022		0710102024492018/18	COMPANY PETITION IB (IBC)/1650(ND)2018	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	29-08-2022	Page no. 161-170 and other some pages not clear	
217	25-08-2022		0710102028952020/7	COMPANY PETITION IB (IBC)/61(ND)2021	JSB CONSULTANTS Vs. AL TABARAK FROZEN FOODS PVT. LTD.	IBC Under Sec 9	29-08-2022	True copy sign missing all pages and index no. is missing	
218	25-08-2022		0710102046662022/3	INTERLOCUTORY APPLICATION (I.B.C)/2750(ND)2022	HEMALATA HOSPITALS LIMITED Vs. SIBA KUMAR MOHAPATRA	Sec 60(5)	29-08-2022	E-stamp paper is missing	
219	25-08-2022		0710102046662022/4	INTERLOCUTORY APPLICATION (I.B.C)/2750(ND)2022	HEMALATA HOSPITALS LIMITED Vs. SIBA KUMAR MOHAPATRA	Sec 60(5)	29-08-2022	E-stamp paper is missing	
220	25-08-2022		0710102047772022/1	COMPANY PETITION IB (IBC)/501(ND)2022	RUP TRADECOM PVT LTD Vs. T R S TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7	29-08-2022	Please Rotate the All Pages.	
221	25-08-2022		0710102051262022/3	COMPANY PETITION IB (IBC)/520(PB)2022	M/S SAMYAK BUILDWELL Vs. KELTECH INFRASTRUCTURE LIMITED	IBC Under Sec 9	29-08-2022	page no.8,9&14 not clear	
222	25-08-2022		0710102052502022/1	INTERLOCUTORY APPLICATION (I.B.C)/3153(ND)2022	INDIAN BANK Vs. SANTOSH SHARMA RESOLUTION PROFESSIONAL OF M/S DASH EXPORTS PRIVATE LIMITED	Sec 60(5)	29-08-2022	Back date of Affidavit	
223	25-08-2022		0710102053542022/2	COMPANY PETITION IB (IBC)/593(ND)2022	RASHI PERIPHERALS PRIVATE LIMITED Vs. GENERATION NXT COMPMART PRIVATE LIMITED	IBC Under Sec 9	29-08-2022	Back date of Affidavit	

224	25-08-2022		0710102064282021/25	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA Vs. SH. SUMAN CHADHA	Sec 241 (2)	29-08-2022	True copy sign is missing page no. 2-20	
225	25-08-2022		0710102066912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4051(j)2022	SREI EQUIPMENT FINANCE LIMITED (PRESENTLY UNDERGING THE CORPORATE INSOLVENCY RESOLUTION PROCESS THROUGH THE AUTHORIZED REPRESENTATIVE OF THE ADMINISTRATOR APPOINTED BY THE RBI Vs. MR. ASHWINI MEHRA	Rule 11 of NCLT, 2016	29-08-2022	Incomplete Documents	
226	25-08-2022		0710102105112020/3	INTERLOCUTORY APPLICATION (I.B.C)/5037(ND)2020	BIMAL KUMAR SHARMA Vs. RAVI JAIN & ORS	Sec 43(1) r/w Sec 44 (1)	29-08-2022	Affidavit of Back Date	
227	25-08-2022		0710102111662020/2	INTERLOCUTORY APPLICATION (I.B.C)/5302(ND)2020	SAJEVE BHUSHAN DEORA Vs. STANDARD CHARTERED BANK	Application under any other provisions- IBC	29-08-2022	PAGE NO. 125,137-140& Some other pages is not clear.	
228	25-08-2022		0710102148262019/1	COMPANY APPLICATION(IBC)/134(ND)2019	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED	Application under any other provisions- IBC	29-08-2022	Need to File IA	
229	25-08-2022		0710102172752019/43	COMPANY APPEAL(COMPANIES ACT)/66(ND)2020	INCOME TAX OFFICER WARD- 19(3) Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/ S PARAMSANT GLOBAL INFRATECH LTD.)	Sec 252 (1) - By Government Body	29-08-2022	Please Rotate the All Pages.	
230	25-08-2022		0710200001952016/11	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL Vs. GHAZIABAD ENGINEERING COMPANY LIMITED	Sec 434	29-08-2022	Page no. 29,33,38,42,47,50,53,65&69 Not Clear	

231	25-08-2022		0710200001952016/7	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL Vs. GHAZIABAD ENGINEERING COMPANY LIMITED	Sec 434	29-08-2022	Wrongly file here, Need to file Company Petition	
232	25-08-2022		0710200001952016/9	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	MONA AGGARWAL Vs. GHAZIABAD ENGINEERING COMPANY LIMITED	Sec 434	29-08-2022	True copy Sign missing page no. 1-40	
233	26-08-2022		0710102034082022/4	COMPANY PETITION IB (IBC)/409(ND)2022	SONAL GUPTA Vs. BEST AGROLIFE LIMITED	----IBC Under Sec 9	29-08-2022	True copy Sign missing page no. 1-8	
234	26-08-2022		0710102050072022/1	COMPANY PETITION IB (IBC)/531(ND)2022	NAKODA BHAIKAV CONSTRUCTION THROUGH SHUBHAM JAIN Vs. ORIENTAL STRUCTURAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	29-08-2022	Court Fee and Welfare Fee Stamp not Allowed on Text in Vakalatnam	

  
**DALIP LAMBA**  
 ASSISTANT REGISTRAR  
 NATIONAL COMPANY LAW TRIBUNAL  
 PRINCIPAL BENCH, NEW DELHI.  
 ROOM NO:-103  
 011-24361890